

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

N E W D E L H I

O.A. No. 1358/89 199
~~TA/No.~~DATE OF DECISION 5.12.90

<u>Tika Ram</u>	Petitioner
<u>Shri R.R.Rai</u>	Advocate for the Petitioner(s)
Versus	
<u>UDI and others</u>	Respondent
<u>Shri P.P. Khurana</u>	Advocate for the Respondent(s)

CORAM

The Hon'ble Mr. S.P. Mukerji, V.C.The Hon'ble Mr. G.Sreedharan Nair, V.C.

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

S.P.M.
(S.P.Mukerji)
Vice-Chairman

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Registration No. O.A.1358 of 1989

Date of order 5.12.1990

Tika Ram

..

Applicant

- VERSUS -

The Union of India and others..

Respondents

CORAM: Hon'ble Shri S.P. Mukerji, V.C.

Hon'ble Shri G.Sreedharan Nair, V.C.

Counsel for the applicant : Shri R.R. Rai

Counsel for the respondents : Shri P.P. Khurana.

ORDER

Hon'ble Shri S.P. Mukerji, V.C.

In this application dated 11.8.1989 filed under section 19 of the Administrative Tribunals Act, the applicant, who retired as Office Superintendent in the office of Central Translation Bureau, has prayed that his representation dated 20.9.1988 should be directed to be disposed of by the respondents with all consequential benefits. We have heard the learned counsel of both the parties. From the records, it is clear that the representation of the applicant dated 20.9.1988 has not been disposed of so far. On the other hand, the respondents by their letter dated 30th January, 1989, at Annexure-A, indicated to the applicant that his representation was under consideration. In the circumstances, we close this application with direction to the respondents to dispose of the representation of the applicant dated 20.9.1988 in accordance with law and communicate a formal reply with speaking order on the representation within a period





of two months from the date of communication of this order.

Recd
5.12.90

(G.Sreedharan Nair)
Vice-Chairman

S.P.M.
(S.P.Mukerji)
Vice-Chairman

C.Mahato
5.12.90